National Company Law Tribunal

Allahabad Bench

CPNO. (IB) 155/ACD/2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL

COMPANY LAW TRIBUNAL ON 20.11.2017

NAME OF THE COMPANY: M/S Granfasti Traders V/S Jygg: lal Kamlafet Section of the Companies ACT/1 & B CODE: 9 of I & B code of 2016

SI. NO.

Name

Designation

Representation

1. Mr Minayak Mithal, Ady. For Petitioner Mil 2. Jahangir Soider Adv. for Perspandent.

CP NO.155/ALD/2017

Sh. Vinayak Mithal, Advocate for the Operational Creditor. Sh. Jahangir Haider, Advocate for the Corporate Debtor Company.

The Operational Creditor files another application seeking for stay in respect of the assets of the company. The application is filed U/s 60(5) of the I & B Code. Hence, a notice be issued to the Corporate Debtor Company. The case is adjourned to 4th December, 2017 for filing reply.

Dated:20.11.2017

Typed by: Kavya Prakash Srivastava (Stenographer)

H.P. Chaturvedi, Member (Judicial)